

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/334/ (IB)/2017  
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD  
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V.P-RAMAN M.S.SESHADRI	Counsel for petitioner	Seshadri M.S
2	R. DEVARAJ (9944998010)	Counsel for Respondent	R. Devaraj

ORDER

Counsel for both the parties are present. Counsel for Respondent stated that they are intending to settle the issue and prayed some time for submitting the final outcome of the settlement talks. At his request, time is extended. Put up on 06.09.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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